

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

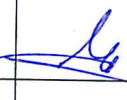
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 190/2018 in CP (IB) NO. 148/10/HDB/2017
NAME OF THE COMPANY	AGP Steels Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
For RP S. Chidambaram for RP	PCS	9849056652	

B. Naga Bhushnam RP 9848885228 NB

ORDER

Learned PCS Mr.S.Chidambaram present for RP and
Learned RP Mr.B.Naga Bhushnam present.

Suo moto opened for re-hearing.
In view of Member relieving today.
List the matter on 26.09.2018.


MEMBER JUDICIAL